

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A.No. 11 of 2015 & IA Nos.7 of 2016, 8 of 2016 and 388 of 2016, A.No.12 of 2015,
A.No.13 of 2015 and A.No.14 of 2015**

Dated : 09th December, 2016

In the matter of:

A.No. 11 of 2015 & IA Nos.7 of 2016, 8 of 2016 and 388 of 2016

Dakshinanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Petitioner(s) :
Counsel for the Respondent(s) :

A.No.12 of 2015

Paschimanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Petitioner(s) :
Counsel for the Respondent(s) :

A.No.13 of 2015

Purvanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Petitioner(s) :
Counsel for the Respondent(s) :

A.No.14 of 2015

Madhyanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Petitioner(s) :
Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **10th January, 2017.**

Court Master